

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.CPC 96 of 1997  
(D.A.531 of 1996)

Date of Order : 3.3.1998

Present : Hon'ble Dr.B.C.Sarma, Administrative Member.  
Hon'ble Mr.D.Purkayastha, Judicial Member.

BHIM GHORAI

Vs.

S.RAMANATHAN, GENERAL MANAGER,  
S.E.RAILWAY.

For the applicant : Mr.A.Chakraborty, counsel.

For the respondents: Mr.P.Chatterjee, counsel.

ORDER

When the CPC was taken up today for hearing on order, Mr.A.Chakraborty, 1d.counsel for the applicant submits that the direction given in the judgment against which the CPC was filed has since been complied with.

2. In view of the above submission, the CPC is disposed of without passing any further order.
3. Reply to the CPC has been filed today.
4. No order is passed as to costs.

  
(D.Purkayastha)  
Judicial Member

  
(B.C.Sarma)  
Administrative Member